

gether with the names of the countries to which they were exported; and

(b) whether it is a fact that the export of raw hides has decreased since 1949 onwards and if so, by what per cent. per year?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) 45 tons of raw hide were exported to Turkey and Western Germany from January, 1952 to April 1952.

(b) As compared to 1949, exports of raw hide decreased by 20 per cent. in 1950 but increased by 100 per cent. in 1951. They are not allowed now.

#### TRACTOR MANUFACTURE

**\*2068. Shri B. N. Roy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the capital invested in the industry of tractor manufacture is Indian; and

(b) if not, what is the percentage of Indian and foreign capital invested in it?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) and (b). So far only three firms have indicated their intention to start manufacture of tractors in India. Of these two have wholly Indian capital. The third firm, who have also manufacturing programme for automobiles and other products besides tractors, have 6.7 per cent. foreign capital.

#### INDIAN CULTIVATORS IN NEPAL

**\*2069. Shri B. N. Roy:** Will the Prime Minister be pleased to state:

(a) whether the Government of Nepal allow the Indian citizens who have their cultivation in Nepal to import paddy or rice from that country to India; and

(b) if not, what are the steps taken by the Government of India to safeguard the interests of Indian cultivators in Nepal?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** (a) and (b). The Indian Embassy in Nepal has recently received a representation from certain Indians that they are experiencing some difficulties in getting into India rice grown in their lands in Nepal. The Embassy has approached the Government of Nepal in the matter.

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#### VERIFICATION OF CLAIMS

**\*2070. Sardar Hukam Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that claims are distributed among claims officers according to location of property in Pakistan, that is, claims of persons residing in a town or District in India are sent to one or more claims officers of that locality; and

(b) whether it is a fact that very often these claims officers have to go on tour to very distant places and for a very short time as the claims they have to verify are few in number and are of a very small amount?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) Yes.

(b) No.

#### ELECTRICITY FROM FARIDABAD

**\*2071. Shri Radha Raman:** Will the Minister of Irrigation and Power be pleased to state:

(a) when do Government expect to get electricity from Faridabad to meet the increased demand of New Delhi;

(b) which areas will be covered by this scheme; and

(c) whether it will serve Old Delhi also and if so, to what extent?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** (a) The Government do not now expect to get electricity from Faridabad.

(b) Does not arise.

(c) Does not arise.

#### RAW MATERIAL FOR NEPA MILLS

**\*2072. Shri K. G. Deshmukh:** Will the Minister of Commerce and Industry be pleased to refer to the answer to Starred Question No. 1203 replied on the 26th June, 1952 regarding Nepa Paper Mills and state:

(a) whether it is a fact that "bamboo", which is the main raw material in the manufacture of paper is not available nearby these Paper Mills;

(b) whether it is a fact that the pulp of other bamboo-like trees which are grown nearby these Paper Mills was sent to America for examination; and

(c) if the answer to part (b) above be in the affirmative, what is the examination report received by Government?